

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 &
I.A. No. 39 of 2013**

Dated : 3rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Indian Wind Energy Association

...Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Hemant Singh & Mr. Anurag
Sharma

Counsel for the Respondent (s) :

Ms. Suparna Srivastava (R-1)

Ms. Swapna Seshadri

Mr. Anand K. Ganeshan for GUVNL

ORDER

We have heard learned counsel for the parties. The learned counsel for the appellant and respondent no.2 are directed to file written submissions after serving copy on the other side.

Post the matter on **17th September, 2013.**

**(Rakesh Nath)
Technical Member
ss/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**